



024167

THE HIGH COURT OF KERALA

Kochi : 682 031  
Date :13.03.2019

OFFICIAL MEMORANDUM

Sub:- High Court establishment – reconstitution of  
Inspection Cell – willingness called for – reg.

It is proposed to reconstitute the Inspection Cell of the High Court. Accordingly, willingness is called for from the members of the High Court Service who are working in the categories of Section Officer(HG) / Court Officer(HG), Section Officer / Court Officer, Assistant Section Officer, Senior Grade Assistant and Assistant, for being posted to the Inspection Cell, High Court.

Willing members are directed to submit their willingness in writing, to the 'A' Section, on or before **20.03.2019**.

(By Order)

  
Sureshkumar D  
Assistant Registrar(Hr.Gr)

To

The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Private Secretary to Chief Justice, High Court.  
The Finance Officer, High Court.  
The Assistant Registrars and Chief Librarian, High Court.  
The Confidential Assistants to Registrars & Addl.Registrar(GA),  
High Court.  
The Kerala Judicial Academy, Athani.  
All Sections, High Court.  
The Administrative Records Section, High Court.  
The file.